

P. Biswas Vrs. UOI

Orders/Directions Sl. No. 4

O.A. No. 260/00359 of 2014

Order dated: 30.09.2015

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

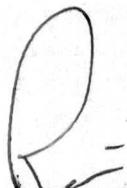
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

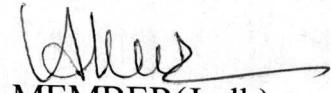
.....

Heard Mr. K.C.Kanungo, Ld. Counsel for the applicant, and Mr. S.K.Ojha, Ld. Panel Counsel appearing for the Respondent-Railways.

Memo filed by Ld. Counsel for the applicant at Flag-A to withdraw this O.A. is allowed. Mr. Kanungo wants to withdraw this O.A. and file a better application. Though we have not given any liberty but he may do so along with the petition for condonation of delay.

This O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK